

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 120 of 2013, 122 of 2013, 134 of 2013,
136 of 2013, 141 of 2013, 146 of 2013 & 193 of 2013**

Dated : 19th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.T. Munikrishnaiah, Technical Member**

Appeal No. 120 of 2013

In the matter of :

**NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr.M. G. Ramachandran,
Ms.Poorva Saigal**

**Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1
Mr. R. B. Sharma for R-4 to R-5
Mr.Pradeep Mishra for R-10**

Appeal No. 122 of 2013

In the matter of :

**NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal**

**Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1**

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr.Bipin Gupta &
Mr. S.K. Bansal for R-3 to R-5

Mr. R. B. Sharma for R-7

Appeal No. 134 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma for R-7

Appeal No. 136 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal

Counsel for the Respondent(s) : Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma for R-7

Appeal No. 141 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-10

Mr. R. B. Sharma for R4,5 & 17

Appeal No. 146 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal

Counsel for the Respondent(s) : Mr. S. Alagesan for
Mr.M. S. Ramalingam for R-1

Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2

Mr. R. B. Sharma for R-7

Appeal No. 193 of 2013

In the matter of :

NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran,
Ms.Poorva Saigal

Counsel for the Respondent(s) : Mr. M. S. Ramalingam for R-1
Mr. R. B. Sharma for R-4, R-5 & R-17
Mr.Pradeep Misra &
Mr. Manoj Kumar Sharma for R-10

ORDER

We have heard learned counsel for parties in A.Nos.122 of 2013, 136 of 2013 and 146 of 2013 respectively and the arguments have been concluded.

List the batch of appeals for further hearing on **20.10.2015**.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/jps